SHRI CHIMANEHAI MEHTA: So, I would like to know as to who is the member under these categories... (Interruptions)

MR. CHAIRMAN: He is enquiring into the whole thing and he will let you know.

SHRI CHIMANBHAI MEHTA: You are talking about the Class IV. Therefore, I must say that Class IV employees are also important.

MR. CHAIRMAN: Snrimati Sushma Swaraj.

श्रीमती सुवमा स्वराजः सभापति जी, मैं श्रापके माध्यम स मानव एंसाधन विकास मंत्री से यह जानना चाहता हूं कि मीजूदा सरकारी "प्रवन्ध में कर्पचारियों की सहभागिता" के सिद्धांत को मानती है और इसी सिद्धान्त के प्रति अपनी प्रतिबद्धता जाहिर करने के लिए आज ही सदत में एक बिल भी श रही है तो केन्द्रीय विद्यालय संगठन के कर्मचारियो की यह मांग कि बोर्ड ग्राफ गवर्नर्स के कार उनकी भी शिरकत हो, उनको भी प्रतिनिधित्व दिया जाय, इस सिद्धानः से मेल खात। हैं ग्रीर जब इस बात को सिद्धान्त रूप से यह सरकार स्वीकार करता है तो नंत्री महोदय को दिवकत क्या है भ्राक्वासन देने में कि केन्द्रीय संगठन के कर्पचारियों को भी बोर्ड श्राफ गवर्नर्स में रिप्रेनिन्टेशन दिया जायेगा जब कि ग्रीद्योगिक इकाइयो को मैंने उमेंट में सहमागिता देने के लिये ग्राम ही एक बिल राज्य सभा में प्रस्तुत किया जा रहा 鲁!

श्री चिमनभाई मेहता: सर ग्राई हैव श्रालरेडी सैंड, मैंने कहा है कि 22 श्रगस्त को बोर्ड ग्राफ गवर्नमें की मीटिंग हो रही है। हमारा एटिचपूट पाजिटिव है। हमने लेंबर पार्टिसिपेशन ग्राफ मैनेज-मेंट की बात कही है। हम लेबर को सिर्फ लेंबर नहीं गिनते टी वर्स को भी लेंबर में गिनते हैं। इतना कहने के बाद मैं करता है कि हमारा एकजीक्य कन पाजिटिय

है। बोर्ड भ्राफ गवर्नर्स को डिसीजन लेने वीजिए उसके बाद हम यहां ग्रायेगे।

श्री प्रमोद सहाजन: क्या ग्राप एक बार एथ्यारेंस देंगे ?

श्री हेच हनुमनतपा: टीचरों को लेबर में गिनाने की बात मंत्री महोदय ने कही है तो क्या इंडस्ट्रीयल डिस्प्यूट एक्ट उन पर लागू होगा ! श्राप बतलाइये।

Controversial appointments in Indian Institute of Management, Ahmedabad

*9. SHRI V. GOPALSAMI:

SHRI TINDIVANAM G. VEN-KATRAMAN: †

Will the PRIME MINISTER be pleased to state: (a) whether Government's attention has been drawn to a news item which appeared in Indian Express, dated the 12th June, 1990 under the captions "IIM UNDER KRI-SHNAMURTHY":

- (b) if so, what are the details thereof;
- (c) whether any enquiry has been ordered into the appointments which are controversial;
- (d) if so, what are the details thereof; and
- (e) what steps are being taken to set the Indian Institute of Management, Ahmedabad in order?

MINISTER OF STATE INTHE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): Yes. (a) Sir.

(b) The news item mainly alleges irregularities committed by a

asked †The question was actually on the floor of the House by Tindiyanam G. Venkatraman.

fessor of the Indian Institute of Management, Ahmedabad and his considered for appointment as Direc-

(c) to (e) Facts of the case were collected from the Institute. It has been confirmed that the Professor concerned earned US \$ 10,000 as royalty from the World Bank. Chairman has directed that, to avoid recurrence of such embarrassing situations and to ensure fairness, the rules and norms, governing individual income and related matters should be clearly formulated by the Institute.

SHRI T'NDIVANAM: G. VEN-KATRAMA V: Sir. I have seen reply. I would humbly submit that the question has not been answered properly. The royalty, the amount, received was 10,000 dollars. According to the Institute's regulations, onethird has to be given to the faculty. It has not been given. What happened to this amount?

SHRI CHIMANBHAI MEHTA: Sir. royalty is not sharable. Consultancy fee is sharable. This is, generally, the guideline being observed (Interruptions) Royalty is not parted with. It is kept with the person concerned who is the author. It is kept with the person with whom the contract signed. It is only royalty. fore, there is no question of parting with that amount with the Institute.

SHRI TINDIVANAM G. VENKAT-RAMAN: I beg to differ. The Committee has found out. It is only consultancy fee. One-third of it has to be shared with the Institute. This has not been remitted. They also recommended it.

Moreover, a senior professor. Mr. V. L. Mote, has been overlooked. This point also has to be answered.

SHRI CHIMANBHAI MEHTA: Sir. this is the reply given by the Director (Interruptions)

SHRIS, K. T. RAMACHANDRAN. I would like to ask the hon. Minister whether he is the proxy of the Director?

SHRI CHIMANBHAI MEHTA: Royalty amounts have never been shared in the Indian Institute of Management, Ahmedabad, in the past. It is, however, well-understood that the definition of 'royalty' is limited, to the income earned from the regular publication of books and periodicals in terms of an explicit and implicit contract. So, there is no queston of consultation fee. In the contract that is signed, the letter the World Bank has written to the concerned. the Professor 'royalty' is mentioned.

Secondly, about somebody overlooked in seniority, now the appointment of Director in the IIM is not on the basis of seniority. There is a selection committee, threeman Committee, which goes into that ques-They look into the qualifications, etc. of all the persons throughout India. The Director should not be from the same Institute. Therefore, the question of seniority not arise.

SHRIMATI MARGARET ALVA: This is the one hundred and second committee which has been appointed up till now. Every time they talking about a committee.

TINDIVANAM G. VEN-SHRI KATRAMAN: It is not royalty, it is consultation fee only. A majority of the members of the faculty have said that the professor concerned should be sacked. He has pocketed the enthe money. That is the finding. According to the news report he should remit one-third to the Institute

MR. CHAIRMAN: Have you any other information other than the press report? Are you depending on the press report only? Is there the recommendation of the Board of Directors that he should be sacked?

SHRI TINDIVANAM G. VENKAT-RAMAN: Yes, yes, it is there. The question arises on the basis of the press report.

SHRI CHIMANBHAI MEHTA: No, Sir, there was no such recommendation. They have not said anything whether he has committed any misconduct or violation of the rules or the law of the Institution.

SWAMINATHAN: SHRI G. Sir. coming to the general question management of these management institutes I would like to ask whether it is a fact that a lot of disparaging remarks are being published in the press regarding the management these Management Institutes, whether it is in Ahmedabad, Hyderabad Bangalore, or even I have about Calcutta. There is a highly professional faculty in these IIMs, but it is reported that the whole faculty is demoralised. The financial position is not viable, it is going into losses and the students are also not bene-This Institute was started long Will the Government form a Committee to find out what is worng with these Institutes and see how they could be revamped?

Secondly, about the graduates who are being produced by these Management Institutes, there has been feeling among the Indian industry that they have no commitment. They want to go to prosperious industries only and do not want to be contribu-The whole back-up of educational system is USA-based and not based on the requirements of our country. Will the Government come up with a curriculum which will help them to be contributive to our industries and not to have a way of life which seems to be alien to the industrial climate of India?

SHRI CHIMANBHAI MEHTA: Sir, the hon. Member has made some vital observations. About the new curri-

culum, the Education Review Committee is looking into all these aspects.

About the Committee to go into all these committees, whether they are functioning or not, that also will be looked into. (Interruptions). But the lady Member is objecting to all the committees. (Interruptions). Do you want only one answer?

SHRI SAT PAUL MITTAL: You appoint another committee to go into the functioning of these committees.

SHRI CHIMANBHAI MEHTA: If there is any written complaint, we will look into it. Till then the question of appointing a committee does not arise. The hon, Member has said that their outlook in USA-based, that there is no commitment, they have to recrient the students and all that, all these questions are of vital canvas and they do not arise out of this question.

श्री शंकर दयाल सिंह: सभावित महोदय, स मंत्री महोदय से यह जानना चाहता हूं कि इंग्टीट्यूट ग्राफ मेनेजमेट, ग्रहमदाबाद के बोर्ड ग्राफ डायरेक्टर्ज का गठन कव हुग्रा था श्रीर उसका कार्यकाल कब समान्त हो रहा है? दूसरा प्रश्न यह जानना चाहता हूं कि (व्यवधान) चलिये, ग्राप एक ही प्रश्न का जवाब दे दी ये।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Power generation by the Narora Atomic Power Plant in Uttar Pradesh

- *4. CHOWDHURY HARI SINGH: Will the PRIME MINISTER be pleased to state:
- (a) what is the power generating life of the Atomic Power Plant at Narora in Uttar Pradesh;